

instead of 7.5 MW. The aluminium production is, therefore, now dependent entirely on the power supply from Renuagar Power Co. which is a subsidiary of Hindalco. Production of aluminium has been reduced to the level of 150 tons per day on account of stoppage of power supply from Uttar Pradesh State Electricity Board for the smelters. This has correspondingly reduced the availability of aluminium in the country for various industries utilising aluminium. The Uttar Pradesh State Electricity Board is attempting to increase the availability of power in Uttar Pradesh.

#### **Allotment of Petrol Pumps to Cooperatives of Taxis and Auto-Rikshaw Owners**

2660. SHRI D. D. DESAI :  
SHRI SHRIKISHAN MODI :

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) whether Indian Oil Company proposes to allot petrol pumps to co-operatives of taxi and auto-rikshaw owners for their exclusive use;

(b) if so, the salient features of the scheme; and

(c) what will be its advantages?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI SHAHNAWAZ KHAN): (a) Yes, Sir.

(b) and (c). IOC considers allotment of retail outlets (petrol pumps) to taxi and auto-rikshaw owners as individuals or as cooperatives/associations to cater to their requirements subject to the assessed sale not being less than 30 Kls per month of automotive fuels. This would enable the taxi/auto-rikshaw associations to offer to its clientele assured and uninterrupted supplies of petroleum products. Rates, quantity and quality of products are also assured to the customers. IOC on the other hand through the allotment of such dealerships gets the advantage of assured sales for a large number of vehicles falling under one category.

#### **Production of Formulation by M/s. Sandoz and other firms without licence**

2662. SHRI BHALJIBHAI PARMAR :  
SHRI K. S. CHAVDA :

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) whether M/s. Sandoz, May and Baker, Smith Kline and French Laboratories are producing a number of formulations without any licence under the Industries (Dev. and Reg.) Act, 1951 ;

(b) if so, the particulars of the items and their production, year wise during the past three years ; and

(c) the action Government propose to take against these defaulting firms ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI SHAHNAWAZ KHAN): (a) to (c). M/s. Sandoz India Ltd., M/s. May and Baker Ltd. and M/s. Smith Kline and French Ltd. are producing a number of formulations on the basis of approvals of Government. But whether they are producing any item without specific approval of Government is being ascertained and the information will be laid on the Table of the House.

#### **Setting up of Irrigation and Power Projects in Kerala in Fifth Plan**

2663. SHRIMATI BHARGAVI THAN-KAPPAN :

SHRI C. H. MOHAMMED  
KOYA :

Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether Government propose to set up any new irrigation and power projects in the State of Kerala during the Fifth Five Year Plan; and

(b) if so, the main features thereof ?